

Name of the Corporate Debtor: future supply chain solutions limited; Date of Commencement of CIRP: 19-01-2023; List of Creditors as on: 20-07-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	00	00	00	00	0.00	00	0	00	NA
2	Unsecured financial creditors belonging to any class of creditors	00	00	00	00	0.00	00	0	00	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	5413827231	4	5413827231	67.52	00	0	00	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	40118287	1	40118287	0.50	00	0	0	NA
5	Operational creditors (Workmen)	00	00	00	00	0.00	00	0	00	NA
6	Operational creditors (Employees)	243	125197465	241	50753922	0.63	00	0		Annexure 6
7	Operational creditors (Government Dues)	8	52097350	5	35796909	0.45	00	0	16300441	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	206	3696973011	192	2477926099	30.90	00	0	00	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	00	00	00	00	0.00	00	0	00	NA
Total		462	9328213344	443	8018422448	100.00	0	19401831	16300441	